



**PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY**

**B-14/A, Chhatrapati Shivaji Bhawan,  
Qutab Institutional Area, New Delhi-110016  
Phone : 011-26517501,011-26517503**

**PUBLIC NOTICE**

**05.07.2016**

**(Against "CFS Services/CSS, BP 187 B/E, 1<sup>st</sup> Floor, M P Mall, Pitampura, New Delhi – 110 034)**

Pension Fund Regulatory and Development Authority (PFRDA) is a regulatory body established by an Act of Parliament, to regulate, promote and ensure orderly growth of National Pension System and other pension schemes in the country. The general public is hereby informed that PFRDA has received complaints, through email/letters, from members of public, specifically from retired Defence personnel alleging that they are being contacted and are receiving sham and dubious calls from a company named "**CFS Service/ CSS**" stated to be operating from the address **BP 187 B/E, 1<sup>st</sup> Floor, M P Mall, Pitampura, New Delhi – 110 034**. The tele-callers from the said company have claimed themselves to be authorized verification agent of PFRDA, and who tout that the said company can facilitate in arranging payment of arrears available to retired Army Personnel on account of their past services, for which it has been reported that processing fee alongwith personal identification documents have been sought.

Through this public notice, the Authority informs the members of public/ retired defense personnel that no such entity has been authorized by this Authority, in any manner to contact any person or conduct any dealings aforementioned. General public is hereby advised to exercise caution and not to deal in any manner whatsoever with "**CFS Service/ CSS**", or any of its officers, employees or associates or part with any information or documents. Further it may be noted that old age income security of members of Armed forces are not within the jurisdiction of this Authority. Details of all registered intermediaries under NPS can be accessed at [www.pfrda.org.in](http://www.pfrda.org.in).

Further, any dealings with unauthorized entities/individuals shall be at the sole risk of members of general public and this Authority shall not be liable for any loss or other consequences. Members of the general public are also requested to report such instances to this Authority and report the matter to concerned police authorities, along with the details of the caller and telephone number from which the call has been received.

This notice is issued in the interest of general public.

**(Ashish Kumar)**

**General Manager**

**For and on behalf of PFRDA**